

DIRECTORATE GENERAL OF FOREIGN TRADE

DES-VI (FOOD & MISC)

Minutes of the meeting No. 19/16 of NC-VI dt. 03.03.2016 held on 04.03.2016

Meeting No. 19/16 for the licensing year 2015-16 dt. 03.03.2016 held on 04.03.2016 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2015-20 pertaining to Food & Mics. Products under the Chairmanship of Sh. S. K. Samal. Jt. DGFT. Following members were present in the meeting.

S.No.	Name of the Officer	Designation	Department
1.	Sh. K.S. Sejwal	Dy. I.A.	MFPI
2.	Sh. S.K. Pandey	A.D	MSME(Food)
Officers in attendance			
3.	Sh. Yoginder Singh	DDG	DGFT
4.	Sh. Ratan Lal Meena	FTDO	DGFT

Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 2 years reckoned from the date of ratification as per para 4.12(vi) of Hand book of procedure (vol-1) 2015-20 updated as on 01.04.2015.

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1	780 Case No.:2/13/85-ALC3/2015	Party Name:J.K.MALT PRODUCTS PVT LTD,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00098/AM16/	RLA File :34/24/040/00081/AM16/	Lic.No/Date:3410041320 24.06.2015	Deferred
	The Committee noted the comments of MFPI furnished vide their O M No. 4(38)/2015-DGFT dt. 17.02.2016 and decided to request MFPI to provide the requirement of quantity of import item in Kg (as applied for) and also break up of flavours to be allowed for import. The case is deferred for 01.04.2016.			

2	781 Case No.:9/13/85-ALC3/2015	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00105/AM16/	RLA File :05/23/040/00155/AM16/	Lic.No/Date:0510394865 09.07.2015	Deferred
	The Committee noted the comments of MFPI furnished vide their O M No. 4(15)/2013-DGFT dt. 19.02.2016 and decided to call for the ratio of inputs Roasted Peanut Kernals, Icing Sugar and SMP in the export product. Secondly, the previous AAs were taken only for 'Roasted Peanuts' while the export item was same as in the present case. The Committee decided to seek clarification from the firm. The case is deferred for 01.04.2016.			

योगेन्द्र सिंह/YOGINDER SINGH
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Directorate General of Foreign Trade
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उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

3	782 Case No.:10/13/85-ALC3/2015	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00106/AM16/	RLA File :05/23/040/00153/AM16/	Lic.No/Date:0510394890 14.07.2015	Deferred
	The Committee noted the comments of MFPI furnished vide their O M No. 4(15)/2013-DGFT dt. 19.02.2016 and decided to call for the ratio of inputs Roasted Peanut Kernals, Icing Sugar and SMP in the export product. Secondly, the previous AAs were taken only for 'Roasted Peanuts' while the export item was same as in the present case. The Committee decided to seek clarification from the firm. The case is deferred for 01.04.2016.			

4	783 Case No.:21/13/85-ALC3/2015	Party Name:COMPACT INDIA PVT.LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00117/AM16/	RLA File :05/23/040/00266/AM16/	Lic.No/Date:0510395758 29.09.2015	Deferred
	The Committee noted the comments of MFPI furnished vide their O M No. 4(15)/2013-DGFT dt. 19.02.2016 and decided to call for the ratio of inputs Roasted Peanut Kernals, Icing Sugar and SMP in the export product. Secondly, the previous AAs were taken only for 'Roasted Peanuts' while the export item was same as in the present case. The Committee decided to seek clarification from the firm. The case is deferred for 01.04.2016.			

5	784 Case No.:19/14/85-ALC3/2015	Party Name:NAGAWAT TRADERS,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00144/AM16/	RLA File :56/24/040/00033/AM16/	Lic.No/Date:5610004724 21.10.2015	Deferred
	The Committee noted the comments of MFPI furnished vide their letter No. 4(46)/2015-DGFT dt. 21.02.2016 and observed that operative portion of the letter from MFPI reads export of Coriander Seed which seems to be a mistake. The Committee decided to request MFPI to furnish revised comments. The case is deferred for 01.04.2016.			

6	785 Case No.:11/14/85-ALC3/2015	Party Name:PRAGATI GLASS PRIVATE LIMITED	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00136/AM16/	RLA File :03/95/040/00412/AM16/	Lic.No/Date:0310799557 20.10.2015	Approved
	The Committee noted that NC has approved a case of this firm for same export/import item under Adv. Auth. No. 0310776251 dt. 28.03.2014 M.No. 16 dt. 21.01.2016 vide case No. 736. The committee decided to advise RA to take consequential action as per policy/procedure.			

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 Directorate General of Foreign Trade
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 एड्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

	786	Party Name:FERRERO INDIA PVT. LTD	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
7	HQ File :01/85/50/053/AM13	RLA File :31/83/40/043/AM13		Deferred
Review of ad-hoc input output norms in respect of the 17 advance authorizations for export of Kinder Joy Chocolate obtained by M/s. Imsofer Manufacturing India Pvt. Ltd (Now, M/s. Ferrero India Pvt. Ltd) issued in terms of para 4.7 of HBP, Vol.I (2009-14) in respect of the following 17 Adv. Authorisations				
(i) 3110054008 dt. 01.05.2012, (ii) 3110054381 dt. 22.05.2012, (iii) 3110054407 dt. 23.05.2012, (iv) 3110054195 dt. 11.05.2012, (v) 3110054225 dt. 14.05.2012, (vi) 3110054683 dt. 14.06.2012, (vii) 3110054427 dt. 24.05.2012, (viii) 3110054428 dt. 24.05.2012, (ix) 3110054680 dt. 14.06.2012, (x) 3110054517 dt. 30.05.2012, (xi) 3110054606 dt. 05.06.2012, (xii) 3110054681 dt. 14.06.2012, (xiii) 3110054501 dt. 29.05.2012, (xiv) 3110054682 dt. 14.06.2012, (xv) 3110054519 dt. 30.05.2012, (xvi) 3110054592 dt. 04.06.2012, (xvii) 3110054593 dt. 04.06.2012				
The Committee noted that the comments are awaited from MFPI. The committee decided to remind MFPI to expedite the comments at the earliest. The case is deferred for 01.04.2016				

Rup

	787 Case No.:5/23/85-ALC3/2014	Party Name:SANAT PRODUCTS LIMITED	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
8	HQ File :01/85/050/00191/AM15/	RLA File :05/24/040/00524/AM15/	Lic.No/Date:0510393120 09.02.2015	Approved.
The Committee noted that NC has approved a case of this firm for same export/import item under Adv. Auth. No. 0510394318 dt. 20.05.2015 M.No. 18 dt. 18.02.2016 vide case No. 759. The committee decided to advise RA to take consequential action as per policy/procedure.				

Rup

	788 Case No.:12/15/85-ALC3/2014	Party Name:SWANI SPICE MILLS PVT. LTD.	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
9	HQ File :01/85/050/00117/AM15/	RLA File :03/95/040/00435/AM15/	Lic.No/Date:0310788498 28.08.2014	Approved
The committee noted the comments of MFPI furnished vide their letter No. 4(47)/2015-DGFT dt. 17.02.2016. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc norms with 2% wastage as under:-				
Export Item		Qty.	Import item	Qty
Coriander Powder made of coriander seeds of same variety, grade and origin as imported		476000.00Kg	Coriander Seeds	485520.00Kg including 2% wastage.
Also decided to process the case for regularisation purpose under para 4.4.2 of HBP, vol.I (2009-14) for PRC.				

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Rup

	789	Party Name: MARICO LTD	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status: Decided
10	HQ File : 01/85/162/139/AM15	Minor correction in ad-hoc input output norms fixed M.No. 14 dt. 17.12.2015.		
	The committee noted that the firm has stated that due to typographical error by them, they indicated the RA's file numbers wrongly which should read as (i) 03/95/40/456/AM14, (ii) 03/95/40/568/AM14 & (iii) 03/95/40/569/AM14. The Committee decided to correct the RA file Nos. as claimed subject to verification by RA.			

Rup

	790 Case No.:32/17/85-ALC3/2014	Party Name:NUTRIVITA FOODS PVT.LTD.	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
11	HQ File :01/85/050/00152/AM15/	RLA File :03/95/040/00555/AM15/	Lic.No/Date:0310789919 01.10.2014	Deferred
	The Committee noted that information called for from the firm (i.e. ingredients of Pre-mix for Plumpy Nut sought to be imported) vide this office e-mail dt. 20.01.2016 is awaited. The Committee decided to remind the firm to furnish the reply expeditiously. The case may be placed in next meeting to be held on 01.04.2016.			

Rup

	791 Case No.:5/5/85-ALC3/2015	Party Name:R.H INTERNATIONAL	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
12	HQ File :01/85/050/00049/AM16/	RLA File :29/24/040/00001/AM16/	Lic.No/Date:2910025210 20.05.2015	Approved
	The Committee noted the comments of MSME(M) furnished vide their U O No. 30(66)/15-ME dt. 19.02.2016. On the basis of MSME(ME)'s comments, the Committee decided to fix ad-hoc input output norms on net to net basis with accountability clause. RA may take consequential action as per policy/procedure.			

11/4/17

Rup

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13	792	Party Name:R.H INTERNATIONAL	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
	HQ File :01/85/50/013/AM15	RLA File :29/24/040/013/AM14	Lic.No/Date:2910024422 14.03.2014	Approved
The Committee noted the comments of MSME(M) furnished vide their U O No. 30(36)/15-ME dt. 19.02.2016. On the basis of MSME(ME)'s comments, the Committee decided to fix ad-hoc input output norms on net to net basis with accountability clause. RA may take consequential action as per policy/procedure.				

Rup

14	793 Case No.:4/5/85-ALC3/2015	Party Name:R.H.INTERNATIONAL	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00048/AM16/	RLA File :29/24/040/00002/AM16/	Lic.No/Date:2910025209 20.05.2015	Deferred
The Committee noted that the comments are awaited from MSME(ME). The Committee decided to remind MSME(ME) to expedite the comments. The case is deferred for 01.04.2016.				

Rup

15	794	Party Name:GADRE MARINE EXPORT PVT. LTD	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
	HQ File :01/85/50/139/AM13	RLA File :03/94/40/434/AM13	Lic.No/Date:0310709877 21.09.2012	Deferred
Request for grant of two inputs left by NC in respect of subject advance authorisation.				
The Committee noted that the comments are awaited from MSME(Food). The Committee decided to remind MSME(Food) to expedite the comments. The case is deferred for 01.04.2016.				

Rup

	795 Case No.:11/11/85-ALC3/2015	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00092/AM16/	RLA File :03/94/040/00211/AM16/	Lic.No/Date:0310796719 22.06.2015	Approved
16	The Committee noted the comments of MFPI furnished vide their letter No. 4(39)/2015-DGFT dt. 21.02.2016 and observed that MFPI has recommended the ad-hoc input output norms with nil wastage. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Sterilized Coriander Seeds of same origin, variety and grade as imported	100.00MT	Raw Coriander Seeds	100.00MT
	RA may take consequential action as per policy/procedure.			

W.H.T.

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17	796 Case No.:12/11/85-ALC3/2015	Party Name:JABS INTERNATIONAL PVT.LTD.	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00093/AM16/	RLA File :03/94/040/00238/AM16/	Lic.No/Date:0310796943 30.06.2015	Approved
	The Committee noted the comments of MFPI furnished vide their letter No. 4(39)/2015-DGFT dt. 21.02.2016 and observed that MFPI has recommended the ad-hoc input output norms with nil wastage. On the basis of MFPI's comments, the Committee decided to fix the ad-hoc input output norms as under:-			
	Export Item	Qty	Import Item	Qty
	Sterlized Coriander Seeds of same origin, variety and grade as imported	500.00MT	Raw Coriander Seeds	500.00MT
	RA may take consequential action as per policy/procedure.			

Rms

18	797	Party Name:OLAM AGRO INDIA LTD	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status:
	HQ File :01/85/50/118/AM13	RLA File :10/24/040/042/AM13	Lic.No/Date:1010050986 23.08.2012	Deferred
	The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 01.04.2016.			

Rms

19	798	Party Name:FIELDFRESH FOODS PVT. LTD HQ File: 01/85/50/035/AM13	Meet No/Date:19/85-ALC3/2015 03.03.2016	Status: Deferred
	Review of ad-hoc input output norms in respect of Advance Authorisations as mentioned below issued under para 4.7 of HBP, Vol.I (2009-14) obtained by the firm for export of "Tomato Blend (Pizza Sauce)" against import of "Concentrated Tomato Paste TC- Coarse Tomato Paste 26 Brix HB" in respect of 7 AA No. 0510320564 dt. 21.03.2012, 0510351426 dt. 11.04.2013, 0510344228 dt. 28.01.2013, 0510326268 dt.30.05.2012, 0510335271 dt. 20.09.2012, 0510307961 Dt. 15.11.2011 & 0510354421Dt. 16.05.2013			
	The Committee noted that the comments are awaited from MFPI. The committee decided to remind MFPI to expedite the comments. The case is deferred for 01.04.2016.			

hmk

Rms

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799 Case No.:15/14/85-ALC3/2015	Party Name:GADRE MARINE EXPORT PVT LTD	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:																																																						
HQ File :01/85/050/00140/AM16/	RLA File :03/94/040/00518/AM16/	Lic.No/Date:0310799343 12.10.2015	Approved																																																						
The Committee noted the comments of CIFT furnished vide their letter No. 1(7)/FP/SION/13-14 dt. 13.01.2016. On the basis of comments of CIFT's, the Committee decided to allow the import of raw materials as applied for by the firm. Accordingly, ad-hoc input output are fixed as under:- <table border="1"> <tr> <th>Export Item</th> <th>Qty</th> </tr> <tr> <td>Frozen Imitation Crab Sticks, Chunk, Bite, Flakes, Claws, Shrimp Tails, Lobster Tails etc.</td> <td>500000.000Kg</td> </tr> </table>				Export Item	Qty	Frozen Imitation Crab Sticks, Chunk, Bite, Flakes, Claws, Shrimp Tails, Lobster Tails etc.	500000.000Kg																																																		
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800 Case No.:6/19/85-ALC3/2015	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
21 HQ File :01/85/050/00192/AM16/	RLA File :02/24/040/00183/AM16/	Lic.No/Date:0210206449 15.01.2016	Deferred
The Committee decided to seek clarification from the firm that what are the ingredients of infusions and their content in the export product and the procedure itself. The case is deferred for 01.04.2016.			

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Directorate General of Foreign Trade
वणिज्य विभाग (Department of Commerce)
एन.ए. रोड, नई दिल्ली
Udyog Bhawan, New Delhi

22	801 Case No.:5/19/85-ALC3/2015	Party Name:NAGAWAT TRADERS,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00191/AM16/	RLA File :56/24/040/00047/AM16/	Lic.No/Date:5610004797 12.01.2016	Deferred
The Committee noted that the comments are awaited from MFPI. The committee decided to remind MFPI to expedite the comments. The case is deferred for 01.04.2016.				

Rup

23	802 Case No.:2/19/85-ALC3/2015	Party Name:LUKE EXPORT	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00188/AM16/	RLA File :53/24/040/00022/AM16/	Lic.No/Date:5310018555 19.01.2016	Deferred
The Committee noted that the comments are awaited from CIFT. The Committee decided to remind CIFT to expedite the comments. The case is deferred for 01.04.2016				

Rup

24	803 Case No.:21/18/85-ALC3/2015	Party Name:PIONEER CALICOS PRODUCTS PRIVATE LIMITED	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00186/AM16/	RLA File :31/83/040/00123/AM16/	Lic.No/Date:3110065794 14.12.2015	Deferred
The Committee noted that the comments are awaited from MSME(Hosiery). The Committee decided to remind MSME(Hosiery) to expedite the comments. The case is deferred for 01.04.2016.				

Rup

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804 Case No.:1/19/85-ALC3/2015	Party Name:SWANI SPICE MILLS PVT. LTD.	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
HQ File :01/85/050/00187/AM16/	RLA File :03/95/040/00558/AM16/	Lic.No/Date:0310800345 20.11.2015	Approved
The Committee noted the a case of this firm for same export/import item has been approved in this meeting under Adv. Auth. No. 0310788498 dt. 28.08.2014. In this case also, the committee decided to fix the ad-hoc input output norms as under:-			
Export Item	Qty	Import Item	Qty
Coriander Powder made of coriander seeds of same variety, grade and origin as imported	285.600MT	Coriander Seed and Splits	291.312MT including 2% wastage.
RA may take consequential action as per policy/procedure.			

hwh

Rup

26	805 Case No.:7/19/85-ALC3/2015	Party Name:TIRUPATI MICROTECH PVT. LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00193/AM16/	RLA File :03/95/040/00242/AM16/	Lic.No/Date:0310801165 17.12.2015	Approved
The Committee noted that NC has approved a case of this firm for similar export/import item in its M. No. 18 dt. 18.02.2016 vide case No. 744 under Adv. Auth. No. 0310758695 dt. 21.11.2013. Description of export item to be read same as in the case under reference. Therefore, the Committee decided to fix the input output norms on repeat basis. RA may take consequential action as per policy/procedure.				

Rup

27	806 Case No.:3/19/85-ALC3/2015	Party Name:SARITA HANDA EXPORTS PVT LTD	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00189/AM16/	RLA File :05/24/040/00503/AM16/	Lic.No/Date:0510397304 14.01.2016	Deferred
The Committee noted that the comments are awaited from O/o Textile Commissioner. The Committee decided to remind O/o Textile Commissioner to expedite the comments. The case is deferred for 01.04.2016.				

Rup

28	807 Case No.:4/19/85-ALC3/2015	Party Name:DHIRENDRA INTERNATIONAL PVT.LTD.,	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00190/AM16/	RLA File :56/24/040/00038/AM16/	Lic.No/Date:5610004782 23.12.2015	Approved
The Committee noted that NC has approved a case of this firm for same export/import item in its M.No. 15 dt. 31.12.2015 vide case No. 702 under Adv. Auth. No. 5610004650 dt. 03.08.2015. Therefore, the Committee decided to fix the input output norms on repeat basis. RA may take consequential action as per policy/procedure.				

Rup

29	808 Case No.:15/11/85-ALC3/2015	Party Name:PARAG MILK FOODS PVT LTD	Meet No/Date:19/85- ALC3/2015 03.03.2016	Status:
	HQ File :01/85/050/00096/AM16/	RLA File :31/83/040/00073/AM16/	Lic.No/Date:3110065623 04.09.2015	Deferred
The Committee noted that the comments are awaited from MFPI. The Committee decided to remind MFPI to expedite the comments. The case is deferred for 01.04.2016.				

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योगेन्द्र सिंह/YOGINDER SINGH
XXXXXXXXXXXX न्यायनिदेशक निदेश व्यापार
Dy. Director General of Foreign Trade
निदेश व्यापार न्यायनिदेशक
Director General of Foreign Trade
न्यायनिदेशक निदेश व्यापार
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